International Conference on Environment - 2017

3rd - 4th November 2017 | Mavalankar Auditorium, Constitutional Club, New Delhi
About the Conference and the Organizers

“A vision is not just a picture of what could be; it is an appeal to our better selves, a call to become something more.”

The objective of this Conference is to mull over numerous critical issues regarding global environmental change and to come up with effectual solutions. Through this Conference we aim to tread a path with a vision towards betterment of global environment as a whole.

The Organizing Committee extends a warm welcome to the Parliamentarians, Chief Justices, Judges, Environmentalists, Scientists, Lawyers, Academicians, executives in the field of environment, students and other international and national delegates from across the globe. The National Green Tribunal in association with United Nations Environment Programme (UNEP), Ministry of Environment, Forest and Climate Change and the Ministry of Water Resources, River Development and Ganga Rejuvenation is hosting an International Conference on Environment at Mavalankar Auditorium, New Delhi on 3rd – 4th November, 2017. All these stakeholders have come in concert to render innovative dimensions to the environmental jurisprudence.

National Green Tribunal is India’s first dedicated environmental court with a wide jurisdiction to deal with not only violations of environmental laws, but also to provide for compensation, relief and restoration of the ecology in accordance with the statutory principles stated under Section 20 of the National Green Tribunal Act, 2010 which are 'Polluter Pays' Principle 'Precautionary Principle' and Sustainable Development. The Tribunal’s dedicated jurisdiction in the field of environment has provided expeditious justice. It has disposed of nearly 82% of the instituted cases within a year their institution. Thus, achieving the legislative intent expressed in the scheme of the National Green Tribunal Act. The Director of UNEP in the World Conference on Environment-2017 held at New Delhi had gone on record to say that the National Green Tribunal of India is the lead Tribunal on environment in the world.
The Ministry of Environment, Forest and Climate Change is the nodal agency for implementation of policies and programmes relating to conservation of the country’s natural resources. The Ministry of Water Resources, River Development and Ganga Rejuvenation and NMCG looks after the water resources of the country, including projects and plans for cleaning the country’s rivers.

UNEP, established in 1972, is the voice for environment within the United Nations system. UNEP acts as a catalyst, advocate, educator and facilitator to promote the wise use and sustainable development of the global environment. The Asian Development Bank aims for an Asia Pacific region free from poverty. Its mission is to help developing member countries to reduce poverty and improve the quality of life of its people. The IUCN and WCEL are concerned with the environment and the laws related thereto at the global level. It is for the first time that Global Judicial Institute for the Environment is co-sponsoring such a major international event in this part of the world.

The Delhi Pollution Control Committee, South Delhi Municipal Corporation, New Delhi Municipal Council and the Delhi Development Authority are the local authorities responsible for preventing environmental degradation and ensuring enforcement of environmental laws. Even the educational institutions like National Law University have come forward to participate in the Conference and spread the message of environmental protection.

Environmental protection is not in conflict with development. Sustainable development is the key to striking a balance between environment and development. Balanced use of natural resources is not perilous but excessive use thereof ultimately imbalances the whole ecosystem and results in excessive waste or pollution, so much so that the nature is unable to reverse such loss. Thus, the conservation of Environment should be the priority of the stakeholders.
This Conference is designed to deal with the key issues shared by stakeholders' from all over the world with major environmental challenges, namely, raising awareness, information, integration, management of environmental resources, gearing towards innovative approaches to environmental remediation and restoration. The world is facing an extraordinary situation, in relation to the finite extent of all its natural resources and to find solutions, frame policies objectively and transparently which will be acceptable to all stakeholders at large, in protecting further degradation of natural resources.

This Conference is a step towards pioneering approaches which will have repercussions globally on all environmental policy areas such as Forest and Biodiversity, Municipal Solid Waste, Climate Change, Clean and Renewable Energy. Through the scheduled speakers, the Conference intends to create awareness amongst all the stakeholders in relation to the various current and emerging issues related to the environment. The conference aims to provide a platform, so as to examine, analyze and evaluate various environmental issues and formulate a road map to achieve Environmental Justice for all.

So, let us all join hands in this endeavour and evolve as a global society by contributing our bit in the movement to accomplish this goal. Let us be the change!

On behalf of the Organizing Committee and all the co-sponsors of the conference, I extend a heartfelt welcome to all the national and international delegates.

(Swatanter Kumar)
MEMBERS OF THE ORGANIZING COMMITTEE
Chairperson, Judicial & Expert Members of NGT

Hon’ble Mr. Justice Swatanter Kumar
Chairperson

Judicial Member
Hon’ble Dr. Justice P. Jyothimani
Hon’ble Mr. Justice Umesh Dattatrya Salvi
Hon’ble Mr. Justice Dalip Singh
Hon’ble Mr. Justice M.S. Nambari
Hon’ble Dr. Justice Jawad Rahim
Hon’ble Mr. Justice Raghuvendra S. Rathore
Hon’ble Mr. Justice Sonam Phintso Wangdi

Expert Member
Hon’ble Prof. (Dr.) P. C. Mishra
Hon’ble Mr. P. S. Rao
Hon’ble Mr. Bikram Singh Sajwan
Hon’ble Dr. Satyawan Singh Garbyal
Hon’ble Dr. Nagin Nanda

OFFICER IN CHARGE
Registrar General, Registrars & Deputy Registrars of NGT

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Registrar
Mr. Sanjay Shukla
Mr. S.K. Kharale
Mr. Partha Sarathi Chatterjee
Tmt. Meena Satheesh

Registrar General
Deputy Registrar
Ms. Sheetal Sharma
Ms. Sindhu Krishnakumar
Mr. Subodh Sharma
Mr. Surjya Sankar Mishra
INAUGURAL SESSION
Friday, November 3, 2017
Mavalankar Auditorium, Constitutional Club, New Delhi

01:30 PM to
03:30 PM  Registration
04:00 PM  Arrival of the Delegates, Dignitaries and Hon’ble Ministers
04:05 PM  Arrival of Hon’ble Chief Justice of India
04:10 PM  Arrival of Hon’ble Vice-President of India
04:11 PM  Arrival of the Dignitaries on the Dais
04:12 PM  National Anthem
04:13 PM  Lighting of lamp and reciting of Saraswati Vandana
04:15 PM  Welcome Address by Hon’ble Mr. Justice Swatanter Kumar Chairperson, National Green Tribunal.
04:22 PM  Address by Hon’ble Shri K K Venugopal
          Attorney General for India
04:29 PM  Address by Hon’ble Mr. Justice Antonio Benjamin
          Justice of the National High Court of Brazil and Secretary General of the UN Environment
          International Advisory Council
04:39 PM  Address by Hon’ble Dr. Harsh Vardhan
          Minister of Science & Technology, Environment, Forest and Climate Change and Earth
          Sciences
04:49 PM  Address by Hon’ble Shri Arun Jaitley,
          Union Minister for Finance & Corporate Affairs
04:59 PM  Release of Conference Volume of the International Journal of NGT by Hon’ble Chief
          Justice of India and presenting the first copy thereof to the Hon’ble Vice-President of India
05:05 PM  Presentation of Mementos
05:10 PM  Presidential Address by Hon’ble Mr. Justice Dipak Misra
          Chief Justice of India
05:25 PM  Inaugural address by Hon’ble Shri M. Venkaiah Naidu
          Vice-President of India

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Vote of Thanks

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High Tea and meeting the Foreign Delegates.
have the pleasure of

inviting you to the Inaugural Session of the

International Conference on Environment - 2017

to be held at Mavalankar Auditorium, Constitutional Club, New Delhi on November 3, 2017

Hon’ble Shri M. Venkaiah Naidu
Vice-President of India
has graciously agreed to be the Chief Guest

Hon’ble Mr. Justice Dipak Misra
Chief Justice of India
has kindly consented to preside over the function

Hon’ble Shri Arun Jaitley
Union Minister for Finance & Corporate Affairs
has kindly agreed to grace the occasion as Guest of Honour

Hon’ble Dr. Harsh Vardhan
Union Minister for Science & Technology,
Environment, Forest & Climate Change and Earth Sciences
has graciously agreed to be the Guest of Honour

&
in the august presence of

Hon’ble Mr. Justice Antonio Herman Benjamin
Justice of the National High Court of Brazil & Secretary General of the UN Environment International Advisory Council on Environmental Justice

Shri K.K. Venugopal
Attorney General for India

Hon’ble Mr. Justice Swatanter Kumar
Chairperson
National Green Tribunal
TECHNICAL SESSION – I
Friday, November 03, 2017 • From : 06:30 p.m. to 08:00 p.m.
Venue: Mavalankar Auditorium, Constitutional Club, New Delhi

Topic: Forest & Biodiversity

- Forest Conservation and Climate Change.
- Forest Fires: Causes, Prevention and Control Strategies.
- Biodiversity Conservation, access and benefit sharing and IPR.
- Forest Conservation, Law & Policy and Judicial Intervention.

Chairperson : Hon’ble Mr. Justice Adarsh Kumar Goel
Judge, Supreme Court of India

Co-Chairperson : Hon’ble Dr. Justice D.Y. Chandrachud
Judge, Supreme Court of India

Co-Chairperson : Hon’ble Mr. Justice Antonio Herman Benjamin
Justice of the National High Court of Brazil & Secretary General of the UN
Environment International Advisory Council on Environmental Justice

Speakers
- Hon’ble Dr. Justice Emmanuel Ugirashebuja
President, East Africa Court of Justice, Tanzania

- Hon’ble Justice Luc Lavrysen
Judge, Constitutional Court of Belgium, Belgium

- Prof. KOH Kheng-Lian
Professor, National University of Singapore, Singapore

- Hon’ble Mr. Justice Priyantha Jayawardene
Judge, Supreme Court of Sri Lanka, Sri Lanka

Programme for the Session
- Introductory remarks by the Chairperson
- Address by Co-Chairpersons
- Address by Speakers
- Interaction
- Concluding remarks by the Chairperson
- Presentation of Mementos
- Vote of thanks

Followed by Dinner at National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi
(Parallel Session)

TECHNICAL SESSION – II

Friday, November 03, 2017 • From: 06:30 p.m. to 08:00 p.m.
Venue: Mavalankar Auditorium Annexe, Constitutional Club, New Delhi

**Topic:** Clean & Renewable Energy

- Global Energy Scenario; A review of Issues, Challenges and approach.
- Overview of Current Status of CO2 capture and storage technologies.
- Renewable Energy and Sustainable Development.
- Solar Energy- Issues of Technology and Efficiency

**Chairperson:** Hon’ble Mr. Justice N.V. Ramana  
*Judge, Supreme Court of India*

**Co-Chairperson:** Hon’ble Mr. Justice Tshering Wangchuk  
*Chief Justice, Supreme Court of Bhutan, Bhutan*

**Co-Chairperson:** Hon’ble Mr. Justice Dilip B. Bhosale  
*Chief Justice, High Court of Allahabad, India*

**Speakers:**
- Dr. Amarjit Singh  
*Secretary, Ministry of Water Resources, River Development & Ganga Rejuvenation, Government of India*
- Hon’ble Mr. Hasib “Ahadi”  
*Member of High Council and Head of Commercial Divan, Supreme Court of Afghanistan, Afghanistan*
- Prof. Nicholas A. Robinson  
*Professor, Pace University, New York, USA*
- Ms. Marlene Oliver  
*Professor, Royal University of Bhutan, New Zealand*

**Programme for the Session:**
- Introductory remarks by the Chairperson
- Address by Co-Chairpersons
- Address by Speakers
- Interaction
- Concluding remarks by the Chairperson
- Presentation of Mementos
- Vote of thanks

Followed by Dinner at National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi
TECHNICAL SESSION – III
Saturday, November 04, 2017 • From: 10:00 a.m. to 11:30 a.m.
Venue: Mavalankar Auditorium, Constitutional Club, New Delhi

**Topic:** Climate Change

- Climate Change and Public Health- Impacts, Mitigation of risks and Preparedness for Crisis Management.
- Role of Judiciary in Climate Change.
- Climate Change and Innovative/Proposed Interventions (with special focus of Global Pact for the Environment).
- Climate Change and Poverty alleviation, Employment Generation and Infrastructure Development.

**Chairperson:** Hon’ble Mr. Justice R.K. Agrawal  
Judge, Supreme Court of India

**Co-Chairperson:** Hon’ble Mr. Justice Satish Kumar Agnihotri  
Chief Justice, High Court of Sikkim, India

**Co-Chairperson:** Mr. C.K. Mishra  
Secretary, Ministry of Environment, Forest & Climate Change, Government of India

**Speakers:**
- Hon’ble Mr. Justice Michael D Wilson  
Associate Justice, Supreme Court of the State of Hawaii, Hawaii
- Hon’ble Ms. Justice Nicola Pain  
Judge, Land and Environment Court of NSW, Australia
- Mr. Jaap Spier  
The Netherlands
- Mr. Andrew David Raine  
Regional Coordinator, Environmental Law Asia and Pacific Office, Law Division, UN Environment

**Programme for the Session**
- Introductory remarks by the Chairperson
- Address by Co-Chairpersons
- Address by Speakers
- Interaction
- Concluding remarks by the Chairperson
- Presentation of Mementos

*(Tea Break 11:30 a.m. to 12:00 p.m.)*
(Parallel Session)

TECHNICAL SESSION – IV
Saturday, November 04, 2017 • From: 10:00 a.m. to 11:30 a.m.
Venue: Maulankar Auditorium Annexe, Constitutional Club, New Delhi

Topic: Municipal Solid Waste

- MSW management in developing and Urban Waste Management
- Energy recovery from Municipal Solid Waste: Challenges in developing countries.
- The Role of local authorities and their interaction with stakeholders in Waste Management.

Chairpersons : Hon’ble Mr. Justice Gopal Parajuli
Chief Justice, Supreme Court of Nepal

Hon’ble Mr. Justice Arun Mishra
Judge, Supreme Court of India

Co-Chairperson : Hon’ble Mr. Justice Abdulai Charm
Chief Justice, Supreme Court of Sierra Leone, Sierra Leone

Speakers
Hon’ble Mr. Justice Taidir Rahmadi
Judge, Supreme Court of Indonesia, Indonesia
Hon’ble Mr. Justice A.F.M. Abdur Rahman
Judge, Supreme Court of Bangladesh, Bangladesh
Prof. A.K. Gosain
Professor, IIT, Delhi
Prof. Banoit Mayer
Professor, China

Programme for the Session
- Introductory remarks by the Chairperson
- Address by Co-Chairpersons
- Address by Speakers
- Interaction
- Concluding remarks by the Chairperson
- Presentation of Mementos

(Tea Break 11:30 a.m. to 12:00 p.m.)
VALEDICTORY SESSION
Saturday, November 04, 2017
Venue: Mavalankar Auditorium, Constitutional Club, New Delhi

12:15 Noon  Arrival of Dignitaries on the Dais.
12:16 PM    National Anthem
12:18 PM    Recapitulation of events and welcome address by
            Hon’ble Mr. Justice Swatanter Kumar
            Chairperson, National Green Tribunal
12:28 PM    Address by Hon’ble Mr. Justice Madan B. Lokur
            Judge, Supreme Court of India
12:40 PM    Address by Hon’ble Shri Piyush Goyal
            Union Minister for Railways & Minister for Coal,
            Government of India
12:55 PM    Presentation of Mementos
01:00 PM    Valedictory Address by Hon’ble Shri Prakash Javadekar
            Union Minister for Human Resource Development,
            Government of India
01:15 PM    Vote of Thanks by Hon’ble Mr. Justice Vineet Saran
            Chief Justice of Orissa High Court
01:30 PM    Lunch

inviting you to the Valedictory Session of the

International Conference on Environment - 2017
to be held at Mavalankar Auditorium, Constitutional Club, New Delhi on November 4, 2017

Hon’ble Shri Prakash Javadekar
Union Minister for Human Resource Development, Government of India has very graciously agreed to be the Chief Guest

Hon’ble Shri Piyush Goyal
Union Minister for Railways & Minister for Coal, Government of India has kindly consented to preside over the function

Hon’ble Mr. Justice Madan B. Lokur
Judge, Supreme Court of India has graciously agreed to be the Guest of Honour

Hon’ble Mr. Justice Vineet Saran
Chief Justice
Orissa High Court

in the august presence of

Hon’ble Mr. Justice Swatanter Kumar
Chairperson
National Green Tribunal